

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-THIRD REPORT

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Twenty-third Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-SEVENTH, FORTY-SECOND AND FORTY-FOURTH REPORTS

SHRI K. P. SINGH DEO (Dhenkanal) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

(1) (i) Thirty-seventh Report on Wasteful Expenditure on procurement of imported Aircraft spares and infructuous expenditure on procurement of defective ammunition (Ministry of Defence).

(ii) Forty-second Report on Unauthorised occupation of salt land—Bharpur Salt Works and Dry Hydrated lime and clay pozzolana plants (Ministry of Industry and Ministry of Works and Housing).

(iii) Forty-fourth Report; on Customs Receipts—Ministry of Finance (Department of Revenue).

ESTIMATES COMMITTEE

SIXTEENTH REPORT

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry) : I beg to present the Sixteenth Report (Hindi and English versions) of the Estimates Committee on the Ministry of External Affairs—Overseas Indians in West Asia, Sri Lanka, Malaysia, Burma, Indonesia and Singapore—Part I—West Asia.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTY-FIRST REPORT AND MINUTES

SHRI BANSI LAL (Bhiwani) : I beg to present the Twenty-first Report (Hindi and English versions) of the Committee on Public Undertakings on Rashtriya Chemicals and Fertilizers Ltd. and Minutes of the sittings of the Committee relating thereto.

COMMITTEE ON GOVERNMENT ASSURANCES

FIRST REPORT

SHRI JAGANNATH RAO (Bengaluru) : I beg to present the First Report (Hindi and English versions) of the Committee on Government Assurances.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

FOURTEENTH AND FIFTEENTH REPORTS

SHRI R. R. BHOLE (Bombay South Central) : I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

(i) Fourteenth Report on the Ministry of Finance, Department of Economic Affairs (Banking Division)—Credit Facilities for Scheduled Castes and Scheduled Tribes.

(ii) Fifteenth Report on the Ministry of Home Affairs—Working of Integrated Tribal Development Projects in Orissa.

MR. SPEAKER: What do you want to say, Sir Under what section?

SHRI JYOTIRMOY BOSU: Sir, I would like to draw your kind attention to Article 124.

MR. SPEAKER: We can discuss it. You come to me.